## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## JODHPUR BENCH, JODHPUR

## ORDER SHEET



APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No.213/2009

Date of Order: 02.11.2010

Mr. Anish Ahmed, counsel for applicant. Mr. K.D.S. Charan, proxy counsel for

Mr. Kuldeep Mathur, counsel for respondents.

The learned advocate appearing for the applicant submitted that he wants to withdraw this original application with liberty to file a fresh application.

In view of the submission made by the learned advocate of the applicant, he is permitted to withdraw this original applicant and as such the same stands dismissed as withdrawn. However, liberty is given to the applicant to file a fresh application if so advised. Accordingly, this O.A. stands dismissed as withdrawn.

Administrative Member

[Justice S.M.M. Alam] Judicial Member

5m Alan

[Sudhir Kumar]



विनांक 17/12/15 आदेशानुसार मेरी व्यक्तिक के 17/15 को काम-12 व विश्व

अनु किलारी केन्द्रीय प्रकासलिक अधिकरण जोबपुर न्यांबर्णाठ, जोडपुर